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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/11330/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

Shri Murtaza Ahmed Choudhury,
Retired District & Sessions Judge, Dhemaji
Resident of:-
North Lakhimpur Town,
Ward No.-13, Bakul Path,
P.O. & P.S.- North Lakhimpur,
Dist- Lakhimpur, Assam
PIN- 787001

Dated Guwahati, the 26th November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letters dated 20.08.2024 and 30.09.2024

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail Leave Travel Concession (LTC) for the block period 2022-2024, to travel from North Lakhimpur to Agartala, Tripura and return [fare reimbursement is admissible only for a total 200 Kms (100 Kms each side)], along with your unmarried daughter Smti. Nafisa Masoom, by a hired car (subject to non-availability of public transport for the aforementioned journey segment), w.e.f. 26.08.2024 to 31.08.2024, by the shortest possible route, as per existing Rules.

Yours faithfully,



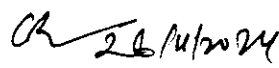
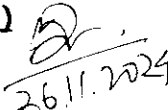
REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11331-11334/2024/A.

Dated 26th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The District and Sessions Judge, Dhemaji, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

26.11.2024